

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/448/2020
NAME OF PETITIONER : Ankit P Doshi
NAME OF RESPONDENT : VKS Foods Pvt Ltd
SECTION : Sec 9 of IBC, 2016

ORDER

Due to administrative reasons, the matter reposted to **06.05.2021**.


(K.NATARAJAN)
Deputy Registrar

MS